

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.05 / KB/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

Name of the Company	Axis Nirman & Industries Ltd.-Versus-Hotel Birsa Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ASIF HUSSAIN - For Respondent No.1

9/2/18

1. Advocate Anilban Ray
2. Advocate Puthuisingaj Sinha
3. Advocate Ishani Sengupta
4. Advocate Pooja Agarwal

Appearing on
behalf of
Respondent No.4

P. Ag
9/2/18

1. REETOBROTO KEMAR MITRA, Adv.
2. PATITA PARAN RISHWAL, Adv.
3. KULDIP MAHUA, Adv.

R-7

9/2/18

1. SHAUNAK MITRA, ADV.
2. BINAY KR. UPADHYAY, ADV.
3. ARITRA BASU, ADV.

Petitioner

9/2/18

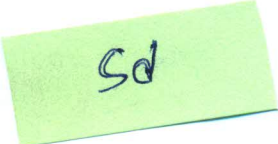
S.No.118 – CP No.05/KB/2016– Axis Nirman & Industries Ld. Vs. Hotel
Birsa Pvt. Ltd. & Ors.

ORDER

Ld. Counsel for petitioner as also Ld. Counsel for the respondents are present.

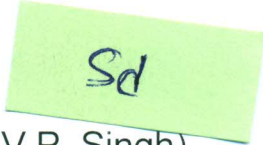
Matter is adjourned.

List on 05.03.2018.



Sd

(Jinan K.R.)
Member (Judicial)



Sd

(V.P. Singh)
Member (Judicial)